भी शिश मूचण: यह स्ट्राइक अगर रोकी नहीं जा सकती और अ।ज की डाबाडोल डी० एम० के० सरकार इस को सुलझा नहीं सकती, तो फिर इसे सरकार आपने हाथ में ले लेगी ऐसा कोई आप का विचार है?

MR. SPEAKER: It is a suggestion for action.

SHRI K. BALADHANDAYU-THAM: Is the Government aware of the fact that while negotiations and talks are going on, the management is actually trying to shift the factories, and have expansion of machinery etc. in other places? They just want to gain time. Is the Government aware of this thing or not. It so, what are they doing to provide against this?

SHRI C. SUBRAMANIAM: I am sure the State Government would be alert in this matter and would be taking all possible steps to see that this is not dismantled. But if there is any such thing, I would consider it to be a very unwive move.

SHRI K. LAKKAPPA: The crists in the Simpson group of industries in Madras is a consequence of the anti-labour policies pursued by the State Government there. Even though there is an honest attempt by the Central Government to resolve the crisis, the State Government is preventing its resolution. In view of this, may I know whether the Central Government would take further steps to see that the Simpson group of industries is taken over and the crisis is resolved once and for all?

MR. SPEAKER: It is a suggestion for action.

SHR1 C. SUBRAMANIAM: The hon. Member is aware that there is a scare that we are trying to topple the DMK Government. I do not want to give the impression that we are using this also for the purpose of toppling the DMK Government.

WRITTEN ANSWERS TO OUESTIONS

Tripuri Programme over A.I.R. Agartala

*145. SHRI DASARATTA DEB: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any representation to introduce Tripuri programme over the All India Radio, Agartala Centre instead of its being broadcast from Calcutta centre; and

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(b) if so, the reaction of Government thereto and when it is likely to begin?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I K. GUJRAL): (a) Yes, Sir.

(b) Government have already decided to shift the Tripuri Programme Unit from Calcutta to Agartala. The Unit will start functioning as soon as accommodation is arranged.

नैनीताल में माइको-बेब केन्द्र की स्थापना

*149. डा॰ संकटा प्रसाद: क्या संचार मंत्री यह बनाने की फूपा करेगे कि

- (क) क्या नैनीताल में माइकी-वेव केन्द्र की स्थापना की जा रहा है;
- (ख) यदि हा, त। यह कब संग्रुकिया जाएगा: और
- (ग) उस पर कितन। धनराणि खर्च होने का अनुभान है ?

संचार मंत्री (श्री हेमवतीनन्दन बहुगुणा): (क) जहा।

- (ख) दिसम्बर, 1972 नक।
- (ग) बरेलो-नैनीनाल-पोलोभोत माइकोबंब योजनः पर लगभग 27 लाख रुपये खर्च होने का अनुमान है।

Report on Rural Artisans Development Scheme under SFDA/MFAL

- *150 DR. HENRY AUSTIN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether a Project Report regarding setting up of a Rural Artisans Development Scheme under Small Farmer Development Agency/Marginal Farmers Agricultural Labour has been received from Government of Kerala; and
- (b) if so, whether the report has been approved by the Central Government?

THE MINISTER OF INDUSTRIAL AND SCIENCE DEVELOPMENT (SHRI C. TECHNOLOGY AND SUBRAMANIAM): (a) Two Rural Artisan Development schemes were received by the Ministry of Industrial Development from the Govt. of Kerala under the Small Farmers Development Agencies Programme. These were for Cannanore and Quillon. No scheme under the Marginal Farmers Agricultural Labour Programme has received.

(b) The scheme for Quillon has been sanctioned while the one for Cannanore has been referred back to the Government of Kerala for revision.

मोपला दंगों के सम्बन्ध में दण्डित व्यक्तियों को स्वतन्त्रता सेनानी माना जाना

- *151. श्री जगन्नाय राव जोशी: क्या गृह मंत्री यह बाने को कृपाकरेंगे कि:
- (क) क्या केरल सरकार ने मोपला दंगों में दण्डिन व्यक्तियों की स्वतंत्रता सेनानी माने जाने की लिफारिश केन्द्र सरकार से की है; और
- (ख) यदि हाँ, तो इस संबंध में सरकार की क्या प्रतिकिया है?

गृह मंत्रालय में राज्य मंत्री (श्री हुब्ज सन्द्र पन्त): (क) जी नहीं, श्रामान् (ख) प्रश्न नहीं उठता।

Payment of Pension to Freedom Fighters

- *152. DR. RANEN SEN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have already started giving pension to the old patriots amongst the freedom fighters; and
- (b) if so, on what basis they were selected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI K. C. PANT): (a) and (b). Government has approved a scheme of pension for freedom fighters which will be given effect to from the 15th of August, 1972. About 75,000 applications have been received; more are still coming in. These are being considered in accordance with the provisions of the scheme, whose salient features are given in the statement which is placed on the Table of the House [Placed in Library, See No. LT 3315/72]. Pension has so far been approved in about 2,500 cases.

Committee for review of Laws on Boilers and Unfired Pressure Vessels

*153. SHRI SHRIKISHAN MODI:

SHRI P. M. MEHTA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Central Government have set up a 12-member Committee for a comprehensive review of the existing laws on boilers and unfired pressure vessels;
- (b) if so, the functions of the Committee; and
- (c) the date by which the Committee will submit its report?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

- (b) The Committee has been asked to make a comprehensive review of existing laws on boilers and unfired pressure vessels and make recommendations, as per its terms of reference which are given in the statement placed on the Table of the House. [Placed in Library. See No. LT 3316/71].
 - (c) In one year's time.

Audience Research Unit of A.I.R.

- *155. SHRI T. S. LAKSHMANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) studies conducted by the Audience Research Unit of All India Radio during the past three years; and
- (b) the action taken by the Department on important findings of such studies during the past three years?